

HIGH COURT OF JHARKHAND: RANCHI.


OFFICE-ORDER

Office Order No. 185

Date: 23.03.2020

This is for information to all concerned that in continuation of this Court's earlier Office Order bearing Memo No. 42/R.G dated 17.03.2020 this Court has further been pleased to resolve that:-

1. The roster arrangement in respect of staff and members of Registry of this Court is further modified. In place of half of the strength, 1/4th of the strength will be available on duty. Working hours shall be from 12.00 noon to 3.00 P.M.
2. Further, all the officers and staff shall remain at home and will not leave the headquarters. If their services are required they will have to report at once. They shall always be available on mobile.
3. The Jharkhand High Court Guest House and Guest House Deoghar will remain closed. Gym at Oasis and retreat shall remain closed. Dispensary shall remain open.
4. The Registry will take necessary steps to provide masks and sanitizers to all the staff. Soap cake placed in the wash-rooms shall be replaced with liquid soap.

By order

(Registrar General) 23.3.20